

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 150(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE COMPANY: Mrsa. Euro _Apex B.V
V/s
M/s Bhara Apex Industries Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

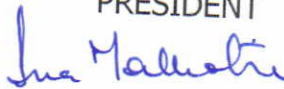
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Learned counsel for the respondent has filed affidavit dated 3rd October 2016 in pursuance of last order and has stated in para 3 & 4 that talks for settlement are at the final stage and likely to crystalize. Let the needful be done within eight weeks and a copy of deed of settlement if any be placed on record .

List on 2nd Dec 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(INA MALHOTRA)
MEMBER (J)

4th October, 2016
(A.k. Arora)